

Central Administrative Tribunal
Patna Bench, Patna.
[Circuit Court at Ranchi]

OA 51/927/2018

Date of Order:- 27.11.2018

C O R A M

Hon'ble Shri J. V. Bhairava, Member [J]
Hon'le Shri B.V. Sudhakar, Member A)

Radha Mukhi aged about 25 years wife of late Manoj Mukhi D/o Mukesh Resident of Village -Mohitpur, Sino, P.O.- Sini-Saraikella Districe Saraikela Kharsawan.

....Applicant

By Advocate : Shri M.A. Khan

Vs.

1. The State of Jharkhand.
2. The Union of India through General Manager, Chakradharpur, P.O.-& P.S.- Chakradharpur District West Singhbhum.
3. D.R.M., South Eastern Railway, Chakradharpur Division PO & PS Chakradharpur District- West Singhbhum.

..... Respondents.

By Advocate : Shri P.D.Singh

O R D E R
(oral)

Per J.V. Bairavia, M [J] :- The learned counsel for applicant submits that after the death of her husband she had submitted application for payment of retiral dues as well as for appointment on compassionate ground on 01.11.2017/02.11.2017. The said application/representation is still pending for consideration. The I/c for applicant further submits that the applicant will be satisfied if an appropriate direction is issued to

respondents to consider and decide the representation of the applicant within stipulated time frame.

2. Shri P.D. Singh, standing counsel for railway appeared on receipt of advance copy and submitted that the respondents will consider the same in accordance with guidelines/policy of the department.

3. Considering the above submission, it is appropriate to direct the respondent no. 3 i.e D.R.M., South Eastern Railway, Chakradharpur Division PO & PS- Chakradharpur District- West Singhbhum to consider the case of the applicant as the per existing policy/guidelines for appointment on compassionate ground a pass a reasoned and speaking order within a period of 60 days from the date of receipt of copy of this order.

4. Accordingly, the O.A stands deposed of with no order as to costs.

[B.V. Sudhakar] M [A]
/mks/

[Jayesh V. Bhairavia] M [J]

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Shri M.A. Khan, I/c for applicant.

Shri P.D. Singh, I/c for respondents.

O.A has been disposed of with direction to respondent no.3. Order (oral) as per separate sheets.

[B.V. Sudhakar] M [A]

[Jayesh V. Bhairavia] M [J]

/mks/